

ITEM NO.1 Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 663/2020

RANAJIT MUKHERJEE

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 01-07-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Abishek Jebaraj, Adv.
Ms. Nupur Raut, Adv.
Ms. Srishti Agnihotri, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Heard learned counsel appearing for the petitioner for some time.

Learned counsel appearing for the petitioner is directed to go through the Karnataka MLAs Judgment passed by this Court on the issues raised in this Writ Petition.

List the matter after two weeks.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)